

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO. 298 OF 199 5

Applicant(s) S.N. Mishra

Respondent(s) Govt. of M.P.

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

20/5/96

Mr. Vijay Mehra, learned counsel for the applicant.

Mr. Padmini Rathore proxy for Mr. J.P. Joshi, learned counsel for the respondents.

Heard.

The Original Application is dismissed as prayed for by the learned counsel for applicant in the Misc. Application no. 74/96 which has been allowed.

The Original Application is dismissed as withdrawn.

Copy of order dated 20.5.96 sent to counsel for Respondent by Regd Post vide no. 1284

Date 06/6/96

06/6/96

(एस. पी. बिश्वास)
(S. P. BISWAS)

प्रशासनिक सदस्य
Adm. Member

(RATTAN PRASAD)
Member (J)